

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2010

Dated :20th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Eastern Electricity Supply Company of Orissa Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza
Counsel for the Respondent(s): Mr. Anand K. Ganesan & Ms. Sneha
Mr. Rutwik Panda for R.1

ORDER

The learned counsel for the Respondent seeks some time to file the Written Submissions.

Post the matter on **14.07.2011**. In the meantime, the learned counsel for the Respondent is directed to file the Written Submissions on or before 04.07.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS